

**GOVERNMENT OF INDIA
MINISTRY OF COAL**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1794
TO BE ANSWERED ON 17.03.2025**

Production of coal from auctioned mines

**1794: SHRI MADAN RATHORE:
SHRI BABURAM NISHAD;**

Will the Minister of *COAL* be pleased to state:

- (a) whether Government has set any targets for production of coal for the next five years from the auctioned mines, if so, the details thereof; and
- (b) whether Government has taken any steps to ensure environmental protection in the newly auctioned coal mines, if so, the details thereof?

ANSWER

**MINISTER OF COAL & MINES
(SHRI G. KISHAN REDDY)**

(a) Targets for production of coal from auctioned coal mines is not set by Government. As per Coal Block/Mine Development and Production Agreement, executed with project proponent, the project proponent is required to ensure the coal production as specified in the approved Mining Plan. Additionally, the coal block allocatees are granted certain flexibility regarding coal production.

(b) The allocatees of coal blocks adhere to strict environmental regulations and sustainable mining practices as outlined in the agreements executed with the coal block allocatees. These agreements include efficiency parameters that mandate allocatees to obtain all requisite clearances (including Environment Clearance) from the respective Ministries/agencies prior to commencing operations in the allocated coal blocks. Environment Clearance from the Ministry of Environment, Forest and Climate Change (MoEF&CC) involves fulfilling all prescribed conditions and requirements set by the MoEF&CC and State Pollution Control Boards to ensure compliance with environmental standards.
